- The Dena Bank (Officers') Ser-(2)vice Regulations, 1979.
  - [Placed in Library. See No. L.T-4320/87.]
- The Indian Bank (Officers') Ser-(3)vice Regulations, 1979.
  - [Placed in Library. See No. L.T-4321/87.]
- The Canara Bank (Officers') Ser-(4) vice Regulations, 1979.
  - [Placed in Library. See No. L.T-4322/87.1
- The Bank of India (Officers') Ser-(5) vice Regulations, 1979.
  - [Placed in Library. See No. L.T-4323/87.]
- The Bank of Baroda (Officers') (6) Service Regulations, 1979.
  - [Placed in Library. See No. L.T-4324/87.]
- (7) The Indian Overseas Bank (Officers') Service Regulations, 1979.
  - [Placed in Library. See No. L.T-4325/87.1

Annual Report of and Review on the working of Krishak Bharati Cooperative Ltd., New Delhi, for 1985-86 and statement for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1985-86 along with Audited Accounts.

of Members Minutes A copy of the Review (Hindi and English versions) by the

Committee on Absence

- (ii) Government on the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T-4326/87.]

Statement for not laying in time the **Annual Report and Audited Accounts of** the Madhya Pradesh State Dairy Development Corporation Ltd., Bhopal for 1982-83 and onwards

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal, for the year 1982-83 and onwards within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. L.T-4327/87.]

12.09 hrs.

COMMITTEE ON ABSENCE OF **MEMBERS** 

[English]

## **Minutes**

SHRI I. RAMA RAI (Kasaragod): I beg to lay on the Table minutes (Hindi and English versions) of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 25th March and 28th April, 1987.